

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "SMC" KOLKATA*

Before **Shri SANJAY GARG, Judicial Member**

आयकर अपील सं.य/ ITA No.2412/Kol/2019 Assessment Year:2010-11

Shri Rup Kumr Bose 89B, Vivekananda Road, GirishPark, Kolkata-006 [PAN No.AEFPB 8000 A]	<u>बनाम/</u> V/s.	Income Tax Officer, Ward-37(3), 3,Govt. Place, Kolkata-700 001
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	Smt. Puja Somani, ACA
प्रत्यर्थी की ओर से/By Respondent	Shri Supriyo Pal, Addl. CIT-SR-DR
सुनवाई की तारीख/Date of Hearing	25-01-2021
घोषणा की तारीख/Date of Pronouncement	25-01-2021

आदेश /O R D E R

This an appeal filed by the Assessee against the order of the Commissioner of Income-tax (Appeals)-11, Kolkata dated 19.06.2019.

2. Assessee furnished an application for withdrawal of the appeal stating therein as under:-

*“Please refer to the above. The hearing of the aforesaid appeal for theism Year 2010-11 has been fixed before the Hon'ble “SMC” Bench of this Tribunal for 25.01.2021. In this connection, it is submitted that the assessee has filed Form 1 and Form 2 of Vivad Se Vishwas Scheme and has also received Form 3 from the Designated Authority. A copy of Form 3 is enclosed for your ready reference. Under the circumstance. The present appeal is deemed to be **withdrawn.**”*

3. During the course of hearing the Ld. counsel for the Assessee submitted that since the assessee has availed the “Vivad Se Vishwas Scheme 2020” and the Income Tax Department has issued Form 3 in response to the application filed by the assessee. Hence, he may be allowed to withdraw the present appeal.

4. In view of the above, I dismiss this appeal as withdrawn.

In the result, the appeal of the assessee is hereby dismissed as ‘**Withdrawn**’.

Order pronounced in open court at the close of the hearing on Monday, 25th January, 2021.

Sd/-
(Sanjay. Garg)
Judicial Member

Kolkata,
*Dkp/Sr.PS

दिनांक:- 25/01/2021 कोलकाता

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Shri Rup Kr. Bose, 83B, Vivekananda Rd. Girish Park, Kol-06
2. प्रत्यर्थी/Respondent-ITO Wd-45(3), 3, Govt. Place, Kolkata-700 001
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।